

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/613/(IB)/2017
NAME OF THE PETITIONER(S) : ANCHORAGE SHIPPING
NAME OF THE RESPONDENT(S) : SHIVSU CANADIAN CLEAR WATERS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.] B. Dhanaraj -

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B. Dhanaraj.

2.] Renukshi Ganesh -

Operational D.

Renukshi G.

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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted one D.D. to the tune of Rs.6,51,531/- dated 08.11.2017 to be drawn on RBL Bank. One Bill of Entry in original has been handed over to the Counsel for the Corporate Debtor. Receipt of the TDS that has been deducted shall be given to the Applicant. In view of the DD handed over to the Applicant, the petition stands **disposed of** as full and final settlement of the outstanding debt claimed in the Company Petition.

sd/-

MEMBER (TECHNICAL)
ghk

sd/-

MEMBER (JUDICIAL)